

**Central Administrative Tribunal  
Ernakulam Bench**

OA No.180/00652/2019

Friday, this the 30<sup>th</sup> day of August, 2019.

**CORAM**

**Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Sri Anas A.N., aged 27 years,  
S/o M.Abdul Gafoor,  
Puthenveedu, Poundukadavu, Valiyaveli P.O.,  
Thiruvananthapuram-695 021.
2. Anju Francis, aged 25 years,  
D/o Francis,  
Anila Bhavan, TC/34/645 (1),  
Vettukadu, Beach P.O.,  
Thiruvananthapuram-695 007.
3. Smt.Safrin O., aged 34 years,  
D/o Cruz Ouseph Fernandes,  
Lottland, TC/81/581 (1), Valiyaveli P.O.,  
Thiruvananthapuram-695 021.
4. Liji Barnabas, aged 22 years,  
D/o Fabiola  
Thyvilakom House, Unit No.17,  
Attipra Village, Valiyaveli P.O.,  
Thiruvananthapuram-695 021.
5. Smt.Nithya John, aged 23 years,  
D/o John Colious,  
House No.33, Nirmalamika Lane, Pallithura P.O.,  
Thiruvananthapuram-695 586.
6. Sri Naseem K., aged 31 years,  
S/o Thahira Beevi,  
Naseeja Manzil, TC 4/22, Poundakadavu,  
Valiyaveli P.O.,  
Thiruvananthapuram-695 021.
7. Sri Pradeep Stanley, aged 31 years,  
S/o Stanley, C/o Smt. Marisilva,  
Priya Cottage, Station Kadavu,  
Kazhakkottam, Thiruvananthapuram-695 582.

8. Jackson J., aged 31 years,  
S/o Johny  
34/94, Bunglaw House,  
Shankumugham, Beach P.O.,  
Thiruvananthapuram-695 007.

9. Aswathy S, aged 32 years,  
D/o Sailaja,  
Kadukkayil Veedu, KV Colony,  
Valiyaveli P.O.,  
Thiruvananthapuram-695 021.

10. Smt. Asha S, aged 40 years,  
W/o Rajesh,  
Thaivilakathu Veedu, Kallingal,  
Kulathoor P.O., Thiruvananthapuram-695 583. Applicants

(Advocate: Mr.Siji Antony)

**versus**

1. Union of India represented by Secretary,  
Department of Space, Antariksh Bhavan,  
New Bel Road, Bangalore-560 231.

2. Indian Space Research Organization (ISRO),  
represented by its Chairman, Antariksh Bhavan,  
New Bel Road, Bangalore-560 231.

3. The Director, Vikram Sarabhai Space Centre (VSSC),  
Thumba, Thiruvananthapuram-695 022.

4. The Chief Controller,  
Vikram Sarabhai Space Centre (VSSC),  
Thumba, Thiruvananthapuram-695 022.

5. The District Collector, Thiruvananthapuram,  
Civil Station Road, Kudappanakkunnu,  
Thiruvananthapuram-695 043. Respondents

**Advocates:**

Mr. N.anilkumar, SCGSC for R 1 to 4.  
Mr. M.Rajeev, GP for R5.

The OA having been heard on 30<sup>th</sup> August, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

Applicants are affected members/evictees seeking preferential employment rights in Vikram Sarabhai Space Centre. Their predecessors were evicted from their properties and residential buildings during the year 1963 for establishment of VSSC under ISRO, a project launched by the first respondent under the Union of India. There existed certain undertakings as per Annexure A1 & A2 for giving employment upto three generations. The applicants herein are seeking employment under the said scheme. They made representation to the first respondent on 16<sup>th</sup> August, 2019 which has not been replied to as yet.

2. Notice is accepted by Sri N.Anilkumar, Sr.PCGC.
3. At this juncture, this Tribunal is of the view that let the respondents may decide the representation in terms of Annexure A1 & A2 and pass a speaking order. This exercise shall be completed within three months from the date of receipt of a copy of this order. In case any grievance still subsists, the applicants may approach this Tribunal again. With these observations, the present OA stands disposed of.

**(Ashish Kalia)  
Judicial Member**

aa.

**Annexures filed by the applicants:**

Annexure A1: True copy of the Minutes of Meeting held on 5.4.1970.

Annexure A2: True copy of the Notes of Discussion held on 19.7.1971.

Annexure A3: True copy of the Notes of Discussion held on 23.3.1972.

Annexure A4: True copy of letter No.DO.No.E.18011/7/2006-Sec.1 of the Joint Secretary, Government of India, Department of Space.

Annexure A5: True copy of the list dated 1.11.2010 issued by the recruitment and review section of the VSSC.

Annexure A6: True copy of the letter dated 25.3.2019 of the 3<sup>rd</sup> respondent.

Annexure A7: True copy of the representation dated 16.8.2019 submitted by the applicants before the 1<sup>st</sup> respondent with receipt.

Annexure A8: True copy of the decision of the Hon'ble High Court of Kerala in Acquelin Rose M vs. Union of India & others [2017(5) KHC 615 (DB)].

Annexure A9: True copy of communication dated 21.12.2018 bearing No.VSSC/RMT/9.0/2018 for recruitment of Catering Attendant, requiring certain documents from different offices (enclosed) under the 3<sup>rd</sup> respondent.